

Form G:**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR SUBMISSION OF RESOLUTION PLAN FOR M/S. VIVIN DRUGS & PHARMACEUTICALS PRIVATE LIMITED ENGAGED IN THE MANUFACTURE OF PHARMACEUTICALS, CONVENTIONAL DRUGS & INTERMEDIATES**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vivin Drugs & Pharmaceuticals Private Limited., CIN: U24232TG2011PLC075704 PAN: AACCE7768E
2.	Address of the registered office	Registered office: 2A&3A, New MLA & MPs Colony Road No.10C, Jubilee Hills, Hyderabad – 500033 Corporate Office: No. 8-2-293/82/A/234 & 235, TF-1, 3rd floor, Empire square, Road No: 36, Jubilee hills, Hyderabad-500033, Telangana.
3.	URL of website	vivindrugs.com
4.	Details of place where majority of fixed assets are located	Plant location: Sy. No 10 & 10D, Gadda Potharam Village, Jinnaram Mandal, Sangareddy Dist, Telangana 502319.
5.	Installed capacity of main products/ services	Reactor capacity: 376 KL Active Pharmaceutical Ingredients (API'S) and intermediates. Its production units are fully accustomed with validated procedures meant for c GMP and USFDA norms.
6.	Quantity and value of main products/ services sold in last financial year	FY 2022-23 Rs. 161.36 crores FY 2023-24 Rs. 106.41 crores. FY 2024 -25 - Nil
7.	Number of employees/ workmen	As on the date of CIRP admission 11.11.2024 - Nil.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detailed invitation of Expression of Interest (Process document) can be obtained by sending an email at vivin.cirp@gmail.com

9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	available at website of www.ibbi.gov.in or can also be obtained by sending an email at vivin.cirp@gmail.com
10.	Last date for receipt of expression of interest	13.08.2025 (15 days from the date of issue of Form G)
11.	Date of issue of provisional list of prospective resolution applicants	23.08.2025 or within 10 days from the last date of receipt of EoI. (whichever is earlier)
12.	Last date for submission of objections to provisional list	28.08.2025 or 5 days from the date of issue of Provisional List of Prospective Resolution Applicants. (whichever is earlier)
13.	Date of issue of final list of prospective resolution applicants	07.09.2025 or 10 days from the last date of submission of objections to Provisional List of Prospective Resolution Applicants. (whichever is earlier)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12.09.2025 or 5 days from the date of issue of Final List of Prospective Resolution Applicants. (whichever is earlier)
15.	Last date for submission of resolution plans	12.10.2025 or 30 days from the date of issue of information memorandum, evaluation matrix and RFRP to the Prospective Resolution Applicants. (whichever is earlier)
16.	Process email id to submit EOI	vivin.cirp@gmail.com



Rajesh Chillale, Resolution Professional
IBBI/IPA-001/IP-P00699/2017-2018/11226
AFA valid upto 31.12.2025
B-725, Western Plaza, OU Colony, HS Darga,
OU Colony, Hyderabad 500008

Date: July 29, 2025
Place: Hyderabad.

Weblink:

https://epaper.business-standard.com/bs_new/index.php?rt=main/mainpage#

Business Standard MUMBAI TUESDAY, 29 JULY 2025	
FORM G INVITATION FOR EXPRESSION OF INTEREST FOR SUBMISSION OF RESOLUTION PLAN FOR M/S. VIVIN DRUGS & PHARMACEUTICALS PRIVATE LIMITED ENGAGED IN THE MANUFACTURE OF PHARMACEUTICALS, CONVENTIONAL DRUGS & INTERMEDIATES (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN/CIN/LLP No. Vivin Drugs & Pharmaceuticals Private Limited., CIN: U24232TG2011PLC075704 PAN: AACCE7768E
2	Address of the registered office Registered office: 2A&3A, New MLA & MPs Colony Road No. 10C, Jubilee Hills, Hyderabad-500033 Corporate Office: No. B-2-293/82/A/234 & 235, TF-1, 3rd floor, Empire square, Road No: 36, Jubilee hills, Hyderabad-500033, Telangana.
3	URL of website vivindrugs.com
4	Details of place where majority of fixed assets are located Plant location: Sy. No 10 & 10D, Gadda Potharam Village, Jinnaram Mandal, Sangareddy Dist, Telangana 502319.
5	Installed capacity of main products/services Reactor capacity: 376 KL Active Pharmaceutical Ingredients (APIs) and intermediates. Its production units are fully accustomed with validated procedures meant for cGMP and USFDA norms.
6	Quantity and value of main products/services sold in last financial year FY 2022-23 Rs. 161.36 crores FY 2023-24 Rs. 106.41 crores. FY 2024-25 - Nil
7	Number of employees/workmen As on the date of CIRP admission 11.11.2024 - Nil.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: Detailed invitation of Expression of Interest (Process document) can be obtained by sending an email at vivin.cirp@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: available at website of www.ibbi.gov.in or can also be obtained by sending an email at vivin.cirp@gmail.com
10	Last date for receipt of expression of interest 13.08.2025
11	Date of issue of provisional list of prospective resolution applicants 23.08.2025 or within 10 days from the last date for receipt of EoI. (whichever is earlier)
12	Last date for submission of objections to provisional list 26.08.2025 or 5 days from the date of issue of Provisional List of Prospective Resolution Applicants. (whichever is earlier)
13	Date of issue of final list of prospective resolution applicants 07.09.2025 or 10 days from the last date of submission of objections to Provisional List of Prospective Resolution Applicants. (whichever is earlier)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 12.09.2025 or 5 days from the date of issue of Final List of Prospective Resolution Applicants. (whichever is earlier)
15	Last date for submission of resolution plans 12.10.2025 or 30 days from the date of issue of information memorandum, evaluation matrix and RFRP to the Prospective Resolution Applicants. (whichever is earlier)
16	Process email id to submit EOI vivin.cirp@gmail.com
Date: July 29, 2025 Place: Hyderabad.	
Sd/-, Rajesh Chillale, Resolution Professional IBB/IPA-001/IP-P00699/2017-2018/11226 AFA valid upto 31.12.2025 B-725, Western Plaza, OU Colony, HS Darga, OU Colony, Hyderabad 500008	

Weblink:

https://epaper.manatelangana.news/Hyderabad_Main?eid=1&edate=14/12/2024&pgid=107778&device=desktop&view=3

ఫారం 6 ఫారమాస్యూటికల్స్, మందులదారుల నిపుణులు & ఇంటర్మీడియట్ తరగతిలో అభ్యర్థులైన మెడిక్స్, ఇంటి ట్రగ్స్ & ఫారమాస్యూటికల్స్ ప్రైవేట్ కంపెనీల గవీసం రిజిస్ట్రేషన్ షీట్ రూపాయి గవీసం అప్లికేషన్ ఫర్మిటర్ల గవీసం రిజిస్ట్రేషన్ (మార్కెటింగ్ అండ్ డిస్ట్రిబ్యూషన్ (కార్పొరేట్ వ్యవస్థల కొరకు ఏదైనా తీర్మాన ప్రక్రియ), రెగ్యులేషన్, 2016లోని రెగ్యులేషన్ 36(1) క్రింద)	
సంబంధిత వివరాలు	
1 కార్పొరేట్ రిజిస్టర్ యొక్క PAN & CIN/LLP No. అతో పాటు లేదు	ఇంటి ట్రగ్స్ & ఫారమాస్యూటికల్స్ ప్రైవేట్ కంపెనీ CIN: U24232TG2011PLC075704 PAN: AACCE7768E
2 రిజిస్టర్డ్ కార్యాలయ చిరునామా	రిజిస్టర్డ్ అఫీస్: 30 & 30, న్యూ MLA & MPs కాలనీ రోడ్ నెం. 108, హుస్సేన్సాగర్, హైదరాబాద్-500033 కార్పొరేట్ అఫీస్: నెం. 8-2-293/83/2/234 & 235, టిఎస్-1, 3వ అంతస్తు ఎంపైర్ స్ట్రీట్, రోడ్ నెం. 36, హుస్సేన్సాగర్, హైదరాబాద్-500033, తెలంగాణ.
3 వెబ్సైట్ యొక్క URL	vivindrugs.com
4 ప్రధానమైన టీటీడి అప్యూను ఏర్పాటుచేసిన ప్రదేశం వివరాలు	ఫైనల్ లోకేషన్ - నర్స్ నెం. 10 & 10డి, గడ్డపోతూరు గ్రామం, తిమ్మారం మండలం, మంగళగిరి జిల్లా, తెలంగాణ-502319.
5 ప్రధాన ఉత్పత్తులు/సేవల యొక్క స్థాపన సామర్థ్యం	రియల్ టైంస్ - 376 కి.ఎల్. యాక్టివ్ ఫార్మాస్యూటికల్ అప్లికేషన్స్ (APFS) మరియు అంటిబయోటిక్స్, టీఎం ఉత్పత్తి యాంత్రిక నా GMP మరియు USFDA సలహానా కోసం ఉద్దేశించిన నిర్మాణాలు అయ్యే విధానంతో పూర్తిగా అందుబాటు పడ్డాయి.
6 గడిచిన అర్ధ శతాబ్దంలో ప్రధాన ఉత్పత్తులు/సేవల అమ్మకపు విలువ మరియు వివరాలు	FY 2022-23 Rs. 161.36 crores FY 2023-24 Rs. 106.41 crores. FY 2024-25 - Nil
7 ఉద్యోగులు/సహాయక సంఖ్య	CIRP అప్లికేషన్ తేదీ 11.11.2024 నాటికి - లేదు.
8 గడిచిన రెండు సంవత్సరాలలో అభ్యుదయి అర్ధ శతాబ్దం (గెనరల్స్) తోపాటు తరువరి వివరాలు, రుణావళిని జాబితా, తరువరి ప్రక్రియ ఎంపైర్ కోసం సంబంధిత అభ్యుదయి తేదీలు.	అప్లికేషన్ తేదీ వివరాలకు సంబంధించి (ప్రాసెస్ రాక్యూమెంట్) ఆ-మెయిల్ vivin.cirp@gmail.com పంపించి ద్వారా పొందవచ్చును.
9 బోర్డర్స్ పెట్టిన 20/23/24 క్రింద తీర్మాన దరఖాస్తులకు కొరకు అర్హత	వెబ్సైట్ www.ibbi.gov.in వద్ద అభ్యుదయి. లేదా ఆ-మెయిల్ vivin.cirp@gmail.com పంపించి ద్వారా పొందవచ్చును.
10 అప్లికేషన్ తేదీ	13.08.2025
11 విజ్ఞాపక తీర్మాన దరఖాస్తులకు సంబంధించి జాబితా తేదీ	23.08.2025 లేదా EoI స్వీకరణకు అర్హత తేదీ నుండి 10 రోజులలోగా (ఏది ముందు అయితే అది)
12 ముందస్తు జాబితాలో ఏదైనా అభ్యంతరాలు/రాజీలు సేయబడుతున్నాయి	28.08.2025 లేదా విజ్ఞాపక తీర్మాన దరఖాస్తులకు సంబంధించి జాబితా తేదీ నుండి 05 రోజులు (ఏది ముందు అయితే అది)
13 విజ్ఞాపక తీర్మాన దరఖాస్తులకు తుది జాబితా తేదీ	07.09.2025 లేదా విజ్ఞాపక తీర్మాన దరఖాస్తులకు సంబంధించి జాబితాలో ఏదైనా అభ్యంతరాలు/రాజీలు అర్హత తేదీ నుండి 10 రోజులు (ఏది ముందు అయితే అది)
14 విజ్ఞాపక తీర్మాన దరఖాస్తులకు తీర్మాన ప్రకటన కోసం అభ్యుదయి మరియు అభ్యుదయి మార్కెటింగ్ అప్లికేషన్ మొదలైనవి జాబితా తేదీ	12.09.2025 లేదా విజ్ఞాపక తీర్మాన దరఖాస్తులకు తుది జాబితా తేదీ నుండి 05 రోజులు (ఏది ముందు అయితే అది)
15 తీర్మాన ప్రకటన రాజీలు కొరకు అర్హత తేదీ	12.10.2025 లేదా విజ్ఞాపక తీర్మాన దరఖాస్తులకు RFRP మరియు అభ్యుదయి మార్కెటింగ్ అప్లికేషన్ మొదలైనవి జాబితా తేదీ నుండి 30 రోజులు
16 అప్లికేషన్ తేదీ	vivin.cirp@gmail.com

సం/- రాజేష్ రిల్లె, రిజిస్ట్రార్ ప్రొఫెషనల్
IBBI/PA-001/IP-P00699/2017-2018/11226
 AFA valid upto 31.12.2025
 టి-725 వెస్ట్ టౌన్, OU కాంపస్, HS డివిజన్ OU కాంపస్, హైదరాబాద్-500008

తేదీ: 29 అక్టో, 2025
 ప్రదేశం : హైదరాబాద్

